NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.103/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M.

Name of the Company		Mohit Kumar Day-Vs-Italian Stores Pvt.Ltd.		
Under Section		58/59		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)		date

BIPLAB RANJAN BOSE Station Stores Prts 248.

ORDER

Ld. Counsel for the respondent is present. Nobody is present from the petitioner's side.

List it on 11/04/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)